

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 7

CP (IB) No. 132/Chd/Chd/2023

**IN THE MATTER OF:**

IDBI Bank Ltd.

...Petitioner

Vs.

Cheema Spintex Ltd.

...Respondent

**Under Section:** 7, IBC 2016

**Order delivered on 30.04.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Mr. Anand Chhibbar, Senior Advocate  
Mr. Pulikit Goyal, Advocate  
Mr. Harsh Garg, Advocate  
For the Respondent : Mr. Vishav Bharti Gupta, Advocate

**ORDER**

Arguments of both the parties heard. **Order Reserved.**

Sd/-

**(L. N. GUPTA)**  
**MEMBER (T)**

Preeti

Sd/-

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**